

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT BENCH HELD AT BILASPUR

Original Application No. 566 of 2004

Bilaspur, this the 24th day of November, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

1. Ku. Urmila Bai, D/o. late Bidhar, aged about 37 years.
2. Smt. Gulabi, W/o. late Bidhar, aged about 73 years,

Both are R/o. Qr. No. 721/2, Near
Railway Loco Colony, Bilaspur (CG). ... Applicants

(By Advocate - Shri B.P. Rao)

V e r s u s

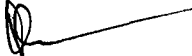
1. Sr. Divil. Electrical Engineer (C),
SEC Railway, Bilaspur (CG).
2. Sr. Divil. Personnel Officer,
SEC Railway, Bilaspur (CG).
3. The Union of Indian, through the
Secretary, Ministry of Railway,
New Delhi. ... Respondents

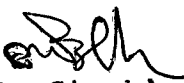
(By Advocate - Shri M.N. Banerjee)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicants has filed a MA dated 24.11.2004, seeking permission to withdraw this Original Application. Permission is granted. Accordingly, this Original Application is dismissed as withdrawn with a liberty to the applicants to approach the Tribunal if they still feel aggrieved and so advised.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

"SA"